



## The Indira Gandhi Krishi Vishwavidyalaya (Sanshodhan) Adhiniyam, 2002

Act 23 of 2002

**Keyword(s):**

Academic Council, Agriculture, Faculty, Teacher, University

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**CHHATTISGARH ACT**  
(No. 23 of 2002)

**THE INDIRA GANDHI KRISHI VISHWAVIDYALAYA (SANSHODHAN)  
ADHINIYAM, 2002**

**An Act to Amend the Indira Gandhi Krishi Vishwavidyalaya Adhiniyam, 1987 (No. 20 of 1987).**

Be it enacted by Chhattisgarh Legislature in the Fifty third Year of the Republic of India as follows :—

- |    |   |                               |
|----|---|-------------------------------|
| 1. | (1) This Adhiniyam may be called the Indira Gandhi Krishi Vishwavidyalaya (Sanshodan) Adhiniyam, 2002 (No. 23 of 2002).   | Short title and Commencement. |
|    | (2) It shall come into force from the date of its publication in the official Gazette.  |                               |
| 2. | After clause (2) of Section of Indira Gandhi Krishi Vishwavidyalaya Adhiniyam, 1987 (No. 29 of 1987) (hereinafter called as a Principal Act), the following clause shall be inserted, namely :—<br><br>"(22) To affiliate/recognise colleges/education institutions for the purpose to grant degrees/ diplomas/certificates in agriculture, animal husbandry, agriculture engineering and technology, and other allied sciences". | Insertion in Section 5.       |
| 3. | After clause (xxviii) of Section 28 of the Principal Act, the following clause shall be inserted, namely :—<br><br>"(xxix) To affiliate any college or any education institution under the management of any authority other than the University as recognized institution for conducting degree/diploma/ certificate courses in agriculture and allied sciences as per the provision of regulation made for this purpose".       | Insertion in Section 28.      |